1081. SHRI N.K. SINGH:

350 Written Answers to

DR. JANARDHAN WAGHMARE:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the amount budgeted and utilized for the creation of sports training and facility for persons with disability in India for the last five years;
- (b) whether Government is proposing any other support for promoting sports activities among persons with disabilities, including adopting best practices from other countries; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) to (c) Primary responsibility for promotion and development of sports including creation of sports infrastructure for persons with disabilities is that of the States, as sports is in the State list.

As far as the role of Central Government in promotion and development of sports among persons with disabilities is concerned, the Ministry of Youth Affairs and Sports provides assistance to National Sports Federations (NSFs) dealing with persons with disabilities such as Paralympics Committee of India (PCI), Special Olympics Bharat (SOB) and All India Sports Council for Deaf (AISCD), under the Scheme of Assistance to NSFs for conducting National Championships and International tournaments abroad, organizing national coaching camps, procurement of sports equipments, engagement of foreign coaches etc. Coaching camps for preparation and training of national level paralympic athletes are organized in accordance with the annual calendar of training and competitions finalized by the Sports Authority of India (SAI) in consultation with PCI, SOB and AISCD.

Details of grant released to PCI, SOB and AISCD from the scheme of Assistance to NSFs are as under:

(Rs. in lakhs)

Sl. No.	Name of Federation	2008-09	2009-10	2010-11	2011-12	2012-13
1	2	3	4	5	6	7
1.	Paralympic Committee of India, Bangalore	40.10	142.83	221.39	13.38	147.83

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1	2	3	4	5	6	7
2.	Special Olympic Bharat, New Delhi	53.30	3.81	12.00	285.89	9.00
3.	All India Sports Council of the Deaf, New Delhi	42.38	23.98	47.65	75.82	63.20

For promotion and development of sports at the grassroots level among Persons with Disabilities, the Ministry introduced the Scheme of Sports and Games for Persons with Disabilities in 2009-10 on pilot basis for a period of 5 years.

Under the Scheme of Sports and Games for Persons with Disabilities, grants are provided for the following components:-

- (i) Grant for purchase of consumables and non-consumable sports equipments and engagement of coaches on contract basis by Schools/Institutions having persons with disabilities on their rolls.
- (ii) Grant for Training of Community Coaches;
- (iii) Grant for holding District, State and National level competitions for Persons with Disabilities.

Details of budgetary allocation made and actual expenditure incurred under the Scheme of Sports and Games for Persons with Disabilities are as under:

(Rs. in lakhs)

Sl. No.	Year	Budgetary Allocation	Actual Expenditure	
1	2009-10	200	74	_
2	2010-11	627	596	
3	2011-12	440	440	
4	2012-13	700	500*	

^{*}upto January, 2013